

**Continued Course for preparing students  
for Middle Schools Examination**

(i) Full time teacher-Rs. 175-350 plus usual allowances admissible to the teachers under Delhi Administration.

(ii) Two-part time teachers appointed on a consolidated salary of Rs. 150 p. m. each.

**Cadre of Professional Managers to Man  
Public Undertakings**

3203. SHRI A. N. CHAWLA :  
SHRI SHASHI BHUSHAN :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are working out a framework for building up a cadre of professional managers to man the public sector undertakings;

(b) if so, the estimated number of such persons required for the present public undertakings and those to be set up during the Fourth Five Year Plan;

(c) whether the details regarding appointment procedures and the cadre have been worked out; and

(d) the time by which this is likely to be finalised as one year has already elapsed when Government had asked the civil servants to opt either for the administrative or the proposed management cadre ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir. It is Government's constant endeavour to build up a team of managers professionally competent to take care of the public enterprises. However, Government do not intend to have a separate service for such management personnel.

(b) Additional requirements at the senior levels for existing units and units likely to start operation in the Fourth Five Year Plan period would be approximately about 500 senior managers in the scale of Rs. 1600-2000 and above.

(c) and (d). It has already been stated that Government do not propose to start a new service to fill managerial posts in Public Enterprises. However, Government

have been laying down guide-lines and assisting Public enterprises in ensuring that suitable personnel are recruited, that they are properly trained and that they are properly utilised. Such guide lines are being evolved on a continuous basis as a result of constant study of the factors involved and developments taking place in the field of management education.

**Grant of Loan to Kerala**

3204. SHRIMATI BHARGAVITHAKAPPAN : Will the Minister of FINANCE be pleased to state :

(a) the amount of loans provided by the Central Government to the State of Kerala during the financial Years 1968-69, 1969-70 and 1970-71;

(b) the total amount of interest accrued thereon during the said period;

(c) the amount of loans sought by the State Government for the financial year 1971-72; and

(d) the rate of interest to be charged thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Central loans advanced to the Government of Kerala amounted to Rs. 29.19 crores during the financial year 1968-69, Rs. 47.66 crores during 1969-70 and Rs. 51.12 crores during 1970-71.

(b) Interest on Central loans due and recovered from Kerala Government during the years 1968-69, 1969-70 and 1970-71 amounted to Rs. 9.28 crores, Rs. 10.27 crores and Rs. 11.50 crores respectively.

(c) The Central assistance allocated for Kerala State Plan for 1971-72 includes block loans amounting to Rs. 24.50 crores. In addition, the State Government would receive loans in lieu of Small Savings collections and for financing Centrally Sponsored schemes etc. which are yet to be finalised. The State Government have in their Budget for 1971-72 announced Central loans totalling Rs. 48.65 crores.